

HIGH COURT OF BOMBAY AT GOA

No. HCB/GOA/A-4/2024/770

Date: 10.05.2024

NOTICE

In view of the assignment of the Honourable Vacation Judges during the ensuing Summer Vacation 2024, mentioned below is the working arrangement for the Staff required w.e.f. 13-05-2024 to 09-06-2024.

1. **THE HONOURABLE SHRI JUSTICE SANDEEP V. MARNE AND DR. NEELA K. GOKHALE**
2. **THE HONOURABLE SHRI JUSTICE FIRDOSH P. POONIWALLA**
3. **THE HONOURABLE SHRI JUSTICE M.W. CHANDWANI**
from 11th May, 2024 to 19th May, 2024 & on 20th May, 2024
4. **THE HONOURABLE SHRI JUSTICE JITENDRA S. JAIN**
from 21st May, 2024 to 26th May, 2024
from 27th May, 2024 to 2nd June, 2024
5. **THE HONOURABLE SHRI JUSTICE BHARAT P. DESHPANDE**
from 03rd June, 2024 to 09th June, 2024

The urgent Judicial matters will be taken up by the Honourable Vacation Judges, through Video Conferencing in Court Room No.2, 3 & 4 from 11.05.2024 to 19.05.2024 & on 20.05.2024, and in Court Room No.6 by physical hearing during the period 21.05.2024 to 02.06.2024 and by physical hearing in Court Room No.4 during the period 03.06.2024 to 09.06.2024 on the dates specified herein below or as directed by the Hon'ble Vacation Judges.

In all applications for Bail, 48 hours Notice (in case out of Panaji/Porvorim) and 24 hours Notice (in case from Panaji/Porvorim) should be given to the Government Pleader/ Public Prosecutor.

The below mentioned Officials shall be available as and when required by the Hon'ble Court and should ensure that their mobile phones are within range and kept on at all times.

COURT STAFF ARRANGEMENT

PART I

**STAFF AT THE DISPOSAL OF DIVISION BENCH COMPRISING OF THE
HONOURABLE SHRI JUSTICE SANDEEP V. MARNE AND DR. NEELA K.
GOKHALE**

ONLINE THROUGH VIDEO CONFERENCING (V.C.) ON TUESDAY 14.05.2024

(w.e.f.11th May, 2024 to 19th May, 2024 & on 20th May, 2024)

Sr. No.	Staff arrangement w.e.f. 11.05.2024 to 20.05.2024	Mobile No.
1.	Mr. Avinash Parab, Section Officer (Court Superintendent) w.e.f. 11.05.2024 to 16.05.2024 & on 20.05.2024	9421241729
2.	Mr. Gaurish P. Shirodkar, Section Officer (Court Superintendent) w.e.f. 17.05.2024 to 19.05.2024	9890240030
3.	Shri. Siddesh Velguenkar, Peon	7774972619

PART II

**STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE FIRDOOSH P.
POONIWALLA**

SINGLE BENCH – (CIVIL) and (on 11.05.2024 CRIMINAL) ON FRIDAY 17.05.2024

(w.e.f.11th May, 2024 to 19th May, 2024 & on 20th May, 2024)

1.	Ms. Vilasini Nagvekar, Section Officer (Court Superintendent)	9765637232
2.	Mr. Krishna Kotkar, Peon	9764568722

PART III

**STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE M.W.
CHANDWANI**

SINGLE BENCH – (CRIMINAL) ON TUESDAY 14.05.2024

(w.e.f.12th May, 2024 to 19th May, 2024 & on 20th May, 2024)

1.	Ms. Swati Asgaonkar, Assistant S.O	7798894383
2.	Harendra Shirodkar, Peon	9511215389 9527062380

**SECRETARIAL STAFF AT THE DISPOSAL OF THE HONOURABLE VACATION
JUDGES**

1.	Ms. Niti K. Haldankar, Private Secretary	9423503733
2.	Ms. Meena Bhoir, Private Secretary (Except on 19.05.2024 & 20.05.2024)	9321380255
3.	Ms. Maria Suzana Rebello, Personal Assistant	7057193686
4.	Ms. Shakuntala Zalmi, Stenographer Grade III	9834833289
5.	Ms. Sonam S. Kalangutkar, Stenographer Grade-III (w.e.f. 16.05.2024 to 20.05.2024)	9763128525
LIBRARY SECTION		
6.	Ms. Priyanka Parab, Asst. Librarian	8605164160
STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE JITENDRA S. JAIN, w.e.f. 21.05.2024 to 02.06.2024		
Staff arrangement w.e.f. 21st May, 2024 to 22nd May, 2024		
1.	Ms. Niti K. Haldankar, Private Secretary	9423503733
2.	Ms. Meena Bhoir, Private Secretary	9321380255
3.	Ms. Maria Suzana Rebello, Personal Assistant	7057193686
4.	Ms. Shakuntala Zalmi, Stenographer Grade III	9834833289
5.	Ms. Sonam S. Kalangutkar, Stenographer Grade-III	9763128525
6.	Mr. Prashant Parab, Section Officer (Court Superintendent)	9421246252
7.	Shri. Pramod Naroji, Chobdar	9764017303
8.	Shri. Siddesh Velguenkar, Peon	7774972619
LIBRARY SECTION		
9.	Ms. Priyanka Parab, Asst. Librarian	8605164160
Staff arrangement w.e.f. 23rd May, 2024 to 02nd June, 2024		

10.	Mr. Santosh Mhamal, Senior Private Secretary	9822301596
11.	Smt. Vinita Naik, Personal Assistant	9881276256
12.	Smt. Esha Vaigankar, Personal Assistant	9822686737
13.	Mr. Jose Francisco D'Souza, Personal Assistant	9850193937
14.	Ms. Suchitra Singbal, Personal Assistant	9822136566
15.	Ms. Sonam S. Kalangutkar, Stenographer Grade-III	9763128525
16.	Mr. Prashant Parab, Section Officer (Court Superintendent)	9421246252
17.	Mr. Domingos Fernandes, Chobdar	9403178072
18.	Mr. Pradeep Kunkolkar, Peon	9158579575
LIBRARY SECTION		
19.	Mr. Rajesh Joshi, Librarian	9822169040
STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE BHARAT P. DESHPANDE w.e.f. 03.06.2024 TO 09.06.2024 (ON WEDNESDAY)		
	Staff arrangement w.e.f. 03.06.2024 TO 09.06.2024	Mobile No.
20.	Ms. Meena Bhoir, Private Secretary	9321380255
21.	Smt. Vinita Naik, Personal Assistant	9881276256
22.	Smt. Esha Vaigankar, Personal Assistant	9822686737
23.	Ms. Shakuntala Zalmi, Stenographer Grade III	9834833289
24.	Ms. Vilasini Nagvekar, Section Officer (Court Superintendent)	9765637232
25.	Mr. Domingo Fernandes, Chobdar	9403178072
26.	Mr. Pradeep Kunkolkar, Peon	9158579575

If any praceipe is received in the First, Second & Third Part (**through V.C.**) the Court Superintendent in Goa shall forward the same by email to the respective Court Superintendents of their Lordships/Ladyship at Bombay High Court/Bench at Nagpur for its approval from the Hon'ble Lordships/Ladyship. If the praceipe is allowed, Judicial, Board and Computer Section shall co-ordinate among themselves and with the respective Court Superintendents to do the needful.

Contact numbers of vacation court superintendents are quoted above for the general information of Litigants and the Lawyers moving the matter before the Hon'ble Vacation Judges. **Nobody should contact their Lordships/Ladyship directly either personally or on the phone and the appointments with Their Lordships/Ladyship to attend Court business should be fixed only through the Vacation Court Superintendent in Goa.**

Sd/-

(Dinesh R. Shetty)
REGISTRAR (Admin)

Note : The Concerned Court Superintendent and the Staff Posted for duties shall ensure that they co-ordinate amongst themselves about performing duties as and when required, so that no inconvenience is caused to Court working.

Copy for information to:

Sr. P.S./ P.S./P.A. To the Hon'ble Judges

1. Registrar (Judicial)
2. Member Secretary (GSLSA)
3. Dy. Registrar
4. Assistant Registrar (Admin.)
5. Assistant Registrar Judl.)
6. Librarian
7. Section Officer (Judicial)
8. Section Officer (Board)
9. Section Officer (Computer Section)
10. Section Officer(Post Disposal, Paperbook, Supreme Court Section)
11. Concerned Officials.
12. Notice Board of High Court of Bombay at Goa.
13. A.G.'s Office.
14. Assistant Solicitor General of India, C/o. Govt. Pleader's Office.
15. High Court Bar Association.
16. Order file